

19.12 hrs.

APPROPRIATION (NO. 2) BILL, *2005

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006. "

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce ** the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006, be taken into consideration."

The motion was adopted.

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** Introduced with the recommendation of the President.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI P. CHIDAMBARAM : I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 28th April, 2005 at 11.00 a.m.

19.14 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, April 28, 2005/Vaisakha 8, 1927 (Saka).
